

21/2-8-2019
M.C.

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT
SAKET COURT COMPLEX : NEW DELHI

ORDER No 36 /2019

The following Civil Judges of South District Saket court are hereby deputed for administrative work during Summer Vacations 2019, for the period as mentioned against their names :-

Sl. No	Name of the Judicial Officer	Detention Period	Work Assigned
1.	Ms. Mona Tardi Kerketta JSCC/ASCJ/GJ	10.06.19 to 14.06.19	To supervise the process of weeding out and scanning of the judicial record in Record Rooms and Departmental stock taking.
2.	Sh. Vivek Kumar Agarwal, CJ-01	10.06.19 to 14.06.19	

The Judicial Officers so detained for duty shall be assisted by their own court staff and additional staff, if any deputed by the concerned Officer Incharges on the dates they perform duty during Summer Vacations 2019.

5872
29-5-19

(POONAM A. BAMBA)

District & Sessions Judge, South District
District Court Complex, Saket, New Delhi

No. 12622-12640/F.11/Judl.I/SumVac/SD/2019/ New Delhi, Dated 29-05-19

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Officer-In-Charge, Record Room, South, Saket Courts Complex..
5. The Officer Incharge, Pool Car Section, Saket Courts Complex.
6. The Officers concerned.
7. The Administrative Officer (Judl.)/Incharge, Admn., Record Room, Copying Agency, Account, Bail & Filing and Care-Taking/Scanning Branches, South District, Saket Courts Complex, New Delhi.
8. The PRO/APRO of South District, Saket Courts Complex, New Delhi.
9. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
10. The Computer Branch, South District, Saket Court Complex, New Delhi.
11. PS & Reader to the undersigned.
12. R & I branch for uploading on LAYERS.
13. Guard File.

(POONAM A. BAMBA)

District & Sessions Judge, South District
District Court Complex, Saket, New Delhi

(Handwritten mark)